

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/154(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jindal Nickel and Alloys Ltd
V/s
Surana Meta Cast (India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent : Mr. Mahadev Birla, Adv.

ORDER

Heard Ld. Counsel for the applicant. Ld. Counsel for the respondent appears and seek to waive notice. He is directed to file vakalatnama and reply within one-week.

List for further consideration on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)